

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

16. C.P. (IB)/831(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024**

**NAME OF THE PARTIES:- Panara Craft LLP**  
**V/s**  
**Praniti Packaging Industries LLP**

**Section: U/s 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Dhiren R Dave appeared for the Operational Creditor through VC, and  
Counsel, Manoj Kumar Mishra appeared for the Corporate Debtor. By consent of the  
parties list this matter on **09.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**